

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 02
IA No. 366/JPR/2024
CP No. (IB)- 68/94/JPR/2022
Under Section 94 of IBC, 2016

In the matter of:

Rohit Kasliwal

...Applicant

Versus

Kotak Mahindra Bank & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

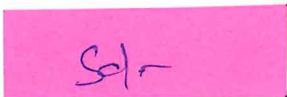
For the Applicant

: Dheeraj Garg, Adv.
Vishnu Upadhyay, RP

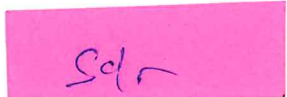
ORDER

Heard Mr. Dheeraj Gupta, Adv. appearing on behalf of the Applicant. Mr.

Vishnu Upadhyay, RP present in person. List the matter on 12.08.2024.


Sd/-

(Rajeev Mehrotra)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

July 22, 2024